

**Central Administrative Tribunal
Principal Bench**

OA No.2282/2017

New Delhi, this the 14th day of July, 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

Kashmir Chand Jammuwal, Aged 60 years,
S/o Shri Late Shri Babu Ram Jammuwal,
R/o RZH-404, Gali No.4, Raj Nagar,
Part-II, Palam Colony,
New Delhi.

...Applicant

(By Advocate : Shri U. Srivastava)

Versus

1. Union of India,
Through the General Manager,
North Western Railway,
Malviya Nagar,
Jaipur, Rajasthan.

2. The Divisional Railway Manager,
North Western Railway,
Bikaner, Rajasthan.

...respondents

ORDER (ORAL)

The applicant is a retired Gateman of Bhiwani Division of Railways. His grievance is that he has not been paid Overtime Allowance by the respondents. In this connection, he preferred Annexure/A-8 representation dated 05.11.2016 to the respondents, but the same has not yet been decided. Learned counsel for applicant submits that the applicant would be satisfied if a time

bound direction is given to the respondents to decide his representation.

2. Having regard to the submissions made and without going into the merits of the case, OA is disposed of with a direction to the respondents to dispose of the Annexure-A/8 representation of the applicant within a period of three months from the date of receipt of a certified copy of this order. No costs.

(K.N. Shrivastava)
Member (A)

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